

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 257 OF 2018

Dated : 18th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Bihar Industries Association

... Appellant(s)

Vs.

Bihar Electricity Regulatory Commissioner & Anr. ...

Respondent(s)

Counsel for the Appellant (s) : Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Tanya Saren for R-2

ORDER

The learned counsel appearing for the Appellant and the Respondent submitted that the pleadings are complete.

Submissions made by the learned counsel appearing for the Appellant and Respondent, as stated supra, are placed on record.

List the matter for hearing on **28.05.2019**. The learned counsel appearing for the Appellant and the Respondent are directed to file their respective written submissions within six weeks' time i.e. on or before 01.05.2019 after duly serving copy to the other side.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member